

Construction of Tenements under the Calcutta Slum Clearance Scheme

4073. SHRI JYOTIRMOY BOSU: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) how many tenements were planned to be constructed during the Fourth Five Year Plan period under the Calcutta Slum Clearance Scheme;

(b) how many tenements have been actually constructed to date;

(c) total Central financial assistance sanctioned on this account in the Fourth Plan;

(d) total amount disbursed and actually spent to date; and

(e) whether progress in this field is very slow, if so, the factors responsible for the same?

THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMEN-TARY AFFAIRS AND IN THE MINISTRY OF WORKS AND HOUS-ING (SHRI OM MEHTA): (a) to (e). The Slum Clearance Scheme was transferred to the State Sector with effect from 1st April, 1969. Thereafter Central assistance is provided in the form of block loans and block grants. State Governments are free to utilise the funds according to their priorities and requirements.

Central Assistance to Private Shipping Companies

4074. SHRI JYOTIRMOY BOSU: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) total amount of financial assistance, either as loan or as grant given to each private shipping company till date;

(b) the total amount outstanding as on April 1, 1973;

(c) the purpose or purposes for which this financial assistance was given; and

(d) how the Central assistance has been utilised by these companies?

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI KAMLA-PATI TRIPATHI): (a) and (b). Two statements indicating the position in respect of loans granted by the Ship-ping Development Fund Committee and by Government directly prior to the setting up of the Shipping Deve-lopment Fund Committee, are laid on the Table of the House.† [Placed in Library. See No. LT-5956/73].

(c) and (d). The loans were advanced for acquisition of ships and the amount was utilised for the same purpose by the loanees.

Delay in release order for levy and free sale sugar for Maharashtra for November, 1973

4076. SHRI ANNASAHEB GOT-KHINDE: Will the Minister of AGRICULTURE be pleased to state:

(a) when the release order for the month of November, 1973 regarding the levy sugar and free sale sugar for Maharashtra State was issued;

(b) whether the same was cancel- led and if so, the reasons therefor;

(c) whether there was delay in issuing the concerned release order which has resulted in great incon- venience to the people; and

(d) what action is being taken against those who are responsible for the delay and to ensure that such incidence does not reoccur in future?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (PROF. SHER SINGH): (a) to (d). The free sale release orders for November, 1973 were issued to all the factories including those in Maha- rashtra on the 23rd October, 1973. The levy release orders for November, 1973 were issued in two stages, the first on the 17th October, 1973 and